

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4317/2021

This the 6th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Tatif Age 52 years S/o Mohd Rajib R/o Killa Mohalla, Tehsil Bhaderwah Distt Doda and two others.

.....Applicants

(By Advocate:- **Not present**)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Forest Department, Civil Secretariat, Jammu and four others

.....Respondents

(By Advocate: Mr.Sudesh Mangotra DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicants.

2. Since the matter pertains to the year 2008, it is apparent that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**